

LID No. 866/16

Jaspal Singh vs G.D. Goenka Public School/Ajay Johar

07.07.2020

Present:-

None for the parties.

File is taken up today.

The matter is already fixed for framing of issues for 09.07.2020.

Notices to the ARs of the contesting parties are ordered to be issued through whatsapp to participate in the proceedings through video conference for the date already fixed i.e. 09.07.2020 at 12:00 noon.

Ahalmad of this court is directed to send the copy of this order to the concerned official of District Court, Rouse Avenue Court Complex, New Delhi for uploading on the official website of Delhi District Court.



(PAWAN KUMAR MATTO)
PRESIDING OFFICER: LABOUR COURT-IX
ROUSE AVENUE COURTS, NEW DELHI
07.07.2020.

LIR No. 2284/19

Deenanath Sharma vs M/s A.K.Lumbers Pvt Ltd.

07.07.2020

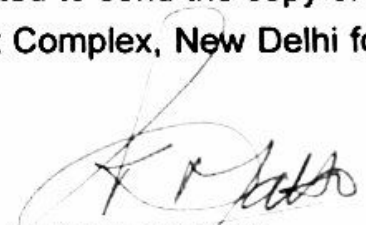
Present:- None for the parties.

File is taken up today.

The matter is already fixed for framing of issues for 14.07.2020.

Notices to the ARs of both the parties are ordered to be issued through whatsapp to participate in the proceedings through video conference for the date already fixed i.e. 14.07.2020 at 11:00 AM.

Ahalmad of this court is directed to send the copy of this order to the concerned official of District Court, Rouse Avenue Court Complex, New Delhi for uploading on the official website of Delhi District Court.


(PAWAN KUMAR MATTO)
PRESIDING OFFICER: LABOUR COURT-IX
ROUSE AVENUE COURTS, NEW DELHI
07.07.2020.



REDMI NOTE 5 PRO
MI DUAL CAMERA

LIR No. 4915/16

Montu vs M/s Frank Anthony Public School

07.07.2020

Present:-

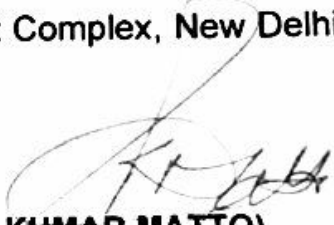
None for the parties.

File is taken up today.

The matter is already fixed for hearing final arguments for 14.07.2020.

Notices to the ARs of both the parties are ordered to be issued through whatsapp to advance arguments through video conference for the date already fixed i.e. 14.07.2020 at 1:00 PM.

Ahalmad of this court is directed to send the copy of this order to the concerned official of District Court, Rouse Avenue Court Complex, New Delhi for uploading on the official website of Delhi District Court.


(PAWAN KUMAR MATTO)
PRESIDING OFFICER: LABOUR COURT-IX
ROUSE AVENUE COURTS, NEW DELHI
07.07.2020.



REDMI NOTE 5 PRO
MI DUAL CAMERA

No. 381/19

N.C. Tiwari vs M/s GTC Industries Ltd.

07.07.2020

Present:-

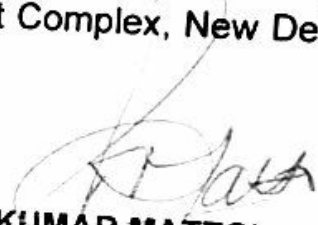
None for the parties.

File is taken up today.

The matter is already fixed for hearing final arguments for 14.07.2020.

Notices to the ARs of both the parties are ordered to be issued through whatsapp to advance arguments through video conference for the date already fixed i.e. 14.07.2020 at 12:00 noon.

Ahalmad of this court is directed to send the copy of this order to the concerned official of District Court, Rouse Avenue Court Complex, New Delhi for uploading on the official website of Delhi District Court.


(PAWAN KUMAR MATTO)
PRESIDING OFFICER: LABOUR COURT-IX
ROUSE AVENUE COURTS, NEW DELHI
07.07.2020.

LIR No. 5877/16

Manoj Jha vs U-Like Exports

07.07.2020

Present:-

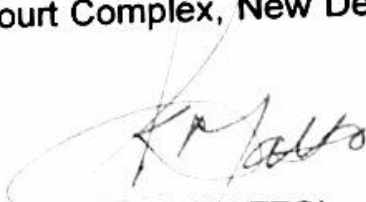
None for the parties.

File is taken up today.

The matter is already fixed for hearing final arguments for 10.07.2020.

Notices to the ARs of both the parties are ordered to be issued through whatsapp to advance arguments through video conference for the date already fixed i.e. 10.07.2020 at 11:00 AM.

Ahalmad of this court is directed to send the copy of this order to the concerned official of District Court, Rouse Avenue Court Complex, New Delhi for uploading on the official website of Delhi District Court.


(PAWAN KUMAR MATTO)
PRESIDING OFFICER: LABOUR COURT-IX
ROUSE AVENUE COURTS, NEW DELHI
07.07.2020.

LIR No. 6969/16

Pradeep vs M/s Miraj Infotech Ltd.

07.07.2020

Present:-

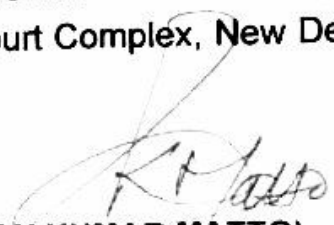
None for the parties.

File is taken up today.

The matter is already fixed for hearing final arguments for 10.07.2020.

Notices to the ARs of both the parties are ordered to be issued through whatsapp to advance arguments through video conference for the date already fixed i.e. 10.07.2020 at 11:00 AM.

Ahalmad of this court is directed to send the copy of this order to the concerned official of District Court, Rouse Avenue Court Complex, New Delhi for uploading on the official website of Delhi District Court.


(PAWAN KUMAR MATTO)
PRESIDING OFFICER: LABOUR COURT-IX
ROUSE AVENUE COURTS, NEW DELHI
07.07.2020.



REDMI NOTE 5 PRO
MI DUAL CAMERA